

FORM B PUBLIC ANNOUNCEMENT <i>(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)</i>		
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S HI RISE INFRATECH PRIVATE LIMITED		
S.No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	HI RISE INFRATECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	10.10.2006
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies- Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109DL2006PTC154701
5.	Address of the registered office and principal office (if any) of corporate debtor	79, Paratap Nagar, Jail Road New Delhi- 110064 And Nazir Road, Tarajan Near Mahabir Mandir Namghar Jorhat Assam-785001.
6.	Date of closure of Insolvency Resolution Process	31.10.2021
7.	Liquidation commencement date of corporate debtor	07.12.2021
8.	Name and registration number of the insolvency professional acting as liquidator	Mahesh Agarwal IBBI/IPA-001/IP-P-01995/2020-2021/13087
9.	Address and e-mail of the liquidator, as registered with the Board	D-13, Survidha Apartments, Sector-13, Rohini, Near DC Chowk, New Delhi- 110085 E-mail: ip1387ma@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	405, New Delhi House, 27 Barakhamba Road, Connaught Place, New Delhi- 110001 Email: cirp.infra@gmail.com
11.	Last date for submission of claims	26 January, 2022

Notice is hereby given that the National Company Law Tribunal, Court III, New Delhi has ordered the commencement of liquidation of the **Hi-Rise Infratech Private Limited** vide order dated 07.12.2021 communicated to Liquidator on 27.12.2021 by Financial Creditor.

The stakeholders of **M/s Hi-Rise Infratech Private Limited** are hereby called upon to submit their claims with proof on or before **26.01.2022**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Mahesh Agarwal Liquidator
M/s Hi Rise Infratech Private Limited
 Reg. No. IBBI/IPA-001/IP-P-01995/2020-2021/13087
 Place: New Delhi & Date: 28.12.2021

